



2025:DHC:10151-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 15219/2022, CM APPL. 47111/2022, CM APPL. 29847/2024 & CM APPL. 64121/2024

RAKESH KUMAR SARSWAPetitioner
Through: Mr. Raj Singh Phogat, Adv.
versus

UNION OF INDIA & ORS.Respondents
Through: Mr. Anshuman, SPC with Mr. Vaibhav Sood, Adv.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA
ORDER (ORAL)

% **14.11.2025**

C. HARI SHANKAR, J.

1. After some hearing, Mr. Raj Singh, learned Counsel for the petitioner, seeks leave to withdraw this writ petition with liberty to institute a fresh petition challenging the promotion of persons who, according to him, are junior to him and have been promoted as Assistant Commandant in violation of the recruitment rules which envisages seniority-cum-fitness as the basis for such promotion.

2. Leave and liberty is granted as aforesaid.

3. The petition is disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 14, 2025/AR